

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/768/2019 IN MA/651//2019
PETITION NUMBER : CP/540/IB/2018
NAME OF THE PETITIONER(S) : CHANDRAKUMAR
NAME OF THE RESPONDENT(S) : S RAJENDRAN (IRP)
(PRC INTERNATIONAL HOTELS PVT LTD)
UNDER SECTION : 60 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	M. Savitha Devi	Counsel for RP / Respondent	M.S.
2.	M. MURALI	Counsel for Applicant	M. Murali

ORDER

Counsels for both the sides are present. It has been submitted by Counsel for the Respondent that during the pendency of the present Application, the Resolution Plan has been approved by this Authority and the objection raised by the Applicant has been addressed properly and in view of it, the Application has become infructuous. Therefore, the Application stands **dismissed**.


(ANIL KUMAR B)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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